

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3262
ANSWERED ON:16.03.2011
DEPARTMENTAL ENQUIRIES BY CBI
Sinh Dr. Sanjay

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the CBI has registered departmental enquiries in 2009;
- (b) if so, the details thereof alongwith the name and post of the Government servant;
- (c) whether Legal Officers, Public Prosecutors and Legal Advisors are also involved in it;and
- (d) if so, the details thereof and the action taken/proposed to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) & (b): Yes, Madam. CBI has initiated departmental enquiries against 25 CBI officials during the year 2009. The details are at Annexure 'A'.

(c) & (d): CBI has initiated departmental enquiry against only one Public Prosecutor of CBI during the year 2009. The details of the case are at Sr. No.25 at Annexure 'A'. No departmental enquiries were initiated against legal officers or legal advisors in year 2009.